

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:875
ANSWERED ON:16.07.2014
SANSKRITI SCHOOL
Roy Prof. Saugata

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government has sanctioned grants to the Sanskriti School, New Delhi and if so, the details thereof and the reasons therefor;
- (b) whether the Sanskriti School has been granted any special status to avail State grants;
- (c) if so, the details thereof;
- (d) whether the Government has taken any steps to ensure that the Sanskriti School is accommodating students belonging to economically weaker sections; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): Grants-in-aid had been provided to Sankriti School by various Ministries/Departments of Central Government for capital expenditure during the period 1995-96 to 2008-09. Details of grants sanctioned by the Central Government is at Annexure.
- (b): No, Madam.
- (c): Does not arise in view of (b) above.
- (d) & (e): The Directorate of Education, Govt. of NCT Delhi mandates that all schools shall admit children to the extent of 25%, from weaker section and disadvantaged group, at the entry level in conformity with the Right of Children to Free and Compulsory Education Act 2009. Sanskriti School follows these guidelines.